

Title: Introduction of the Voluntary Organisations (Regulation) Bill, 2001.

15.39 hrs.

DR. V. SAROJA (RASIPURAM): Sir, I beg to move for leave to introduce a Bill to provide for regulation of voluntary organisations and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for regulation of voluntary organisations and for matters connected therewith or incidental thereto."

The motion was adopted.

DR. V. SAROJA : Sir, I introduce the Bill.

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